#### NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

## Company Appeal (AT) No. 122 of 2018

### IN THE MATTER OF:

S. K. Big Star Foods Ltd. & Ors.

...Appellants

Vs

TM-Food Processing Ltd. & Ors.

...Respondents

**Present:** 

Appellants: Mr. Nikhil Nayyar, Sr. Advocate with Mr. G.

Ramakrishna Prasad, Advocate.

Respondents: Mr. Gouthan Shivshankar and Mr. Shantanu Singh,

Advocates for R-1 to R-9.

Ms. Shruti Iyer and Mr. Anandh K., Advocates for

R-23 to R-26.

With

Company Appeal (AT) No. 163 of 2018

IN THE MATTER OF:

K. Trinadha Reddy & Ors.

...Appellants

Vs

TM-Food Processing Ltd. & Ors.

...Respondents

**Present:** 

Appellants: Mr. Mohd. Wasay Khan, Advocate.

Respondents: Mr. Gouthan Shivshankar and Mr. Shantanu Singh,

Advocates for R-1 to R-9.

Ms. Shruti Iyer and Mr. Anandh K., Advocates for

R-19 to R-22.

With

# Company Appeal (AT) No. 210 of 2018

#### IN THE MATTER OF:

Rayudu Nagabhushan & Ors.

...Appellants

Vs

S. K. Big Star Foods Ltd. & Ors.

...Respondents

**Present:** 

Appellants: Mr. John Mathew, Advocate.

Respondents: Mr. Gouthan Shivshankar, Advocate for R-2 to R-10.

Mr. Shantanu Singh, Advocate for R-1 to R-9

With

Company Appeal (AT) No. 211 of 2018

# IN THE MATTER OF:

Kaja Gajendra Rao & Ors.

...Appellants

Vs

S. K. Big Star Foods Ltd. & Ors.

...Respondents

**Present:** 

Appellants: Mr. John Mathew, Advocate.

Respondents: Mr. Gouthan Shivshankar, Advocate for R-2 to R-10.

Mr. Shantanu Singh, Advocate for R-1 to R-9

### ORDER

**25.07.2019:** Heard Mr. Nikhil Nayyar, learned counsel for the Appellant in Company Appeal (AT) No. 122 of 2018. Hearing remained inconclusive.

Post the matter 'for further hearing' on 26th July, 2019.

(Justice Bansi Lal Bhat) Member (Judicial)

> (Mr. Balvinder Singh) Member (Technical)

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